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Title: Regarding family token system issued to farmers of Odisha for paddy procurement.

**\*SHRI SURESH PUJARI (BARGARH):** Hon. Chairman, Sir, I beg to raise the issue of serious dislocation in the process of paddy procurement in the State of Odisha which has been haunting the society at large since two and half months.

The token system introduced by the State Government has derailed the paddy procurement process to such an extent that farmers who have already harvested their crop are awaiting for their token to sell their paddy where as those who harvest paddy at a later stage are issued with token which lapses before their crop are harvested as a result of which lacs of quintal of paddy are in the market yard and farmers are awaiting for the renewal of their Token to sell their crop, get their prize, repay their loan, obtain new loan from the Cooperative societies, purchase seeds, and start cultivation of the *rabi* crop.

The farmers who are supposed to be in their field are now in the market yards which will adversely affect the Rabi Production.

The tension in such situation led to heart attack to one of farmer of my Constituency at Paikmal Block of Bargarh.

Therefore, I request the Hon'ble Minister of Agriculture through You, Sir to intervene in the matter, give advisories to the Govt. of Odisha to lift all paddy lying in different market yards of Odisha and save the farmers from such ugly situation caused by lack of farsightedness

of the Government and direct them to do away with the Token system.

Thank you, Sir.